

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2016  
APPEAL NO. 92 of 2016 &  
APPEAL NO. 93 OF 2016**

**Dated: 14<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**BSES Rajdhani Power Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Rahul Kinra  
Mr. Adiya Gupta

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Parichita Chowdhury for R-2

**ORDER**

As agreed by the learned counsel for the parties, list these matters for  
hearing on **23-05-2019 at 2.30 p.m.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Pr/pk*